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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.07.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 10.07.2025 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 201 & 202 of 2023 & I.A. No. 5287 of 2024 Part Heard	Narinder Kumar Bawa & Anr Vs. Prakash Communications Ltd. & Ors.	Henna George	Manish Jain Subhash Bhalla-R17 Ankur Mittal-R15 Saurabh Kalia Aaryan SharmaR2-6
2.	Comp. App. (AT) No. 209 of 2023 & I.A. No. 5087 of 2023 Part Heard	With Prakash Communications Ltd. & Ors. Vs. Narendra Kumar Bawa & Ors.	Saurabh Kalia	Manish Jain Purti Gupta- R1&2 Kamal Kant Jha- R16 & 17 Ankur Mittal- R11 Shubham Bhalla-R13

By order of Hon'ble Chairperson -Sd/-Registrar